

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 16.07.2021**

MORNING SESSION

HEARING

1. Misc.104/2019
2. R.A.249/2020

STEPS

3. A.P.81/2020

APPEARANCE OF PARTY

4. R.A.45/2021
5. A.P.40/2021

ARGUMENTS

6. M.A.41/2020
7. A.P.44/2020
8. M.A.3/2021

COMPLIANCE

9. A.P.90/2021

TO HEAR ON IA

- 10.A.P.35/2020
- 11.A.P.36/2020

FOR REPLY

12. S.C.245/2013

HEARING

13. CrI.Misc.1947/2019

EVIDENCE

14. S.C.200/2019
15. S.C.286/2019
16. S.C.374/2019

AWAIT ORDERS

17. S.C.112/2019

HBC

18. S.C.147/2020

NBW TO ACCUSED

19. S.C.8/2015
20. S.C.207/2015
21. S.C.314/2019

OBJECTION

22. CrI.Misc.1075/2021
23. CrI.Misc.1079/2021
24. CrI.Misc.1082/2021

TO HEAR

25. CrI.Misc.1977/2019

JUDGMENT

26. S.C.39/2019
27. S.C.287/2019

AFTERNOON SESSION

STEPS

1. EX.104/2020
2. Misc.6/2021
3. EX.17/2021
4. EX.19/2021

NOTICE

5. Misc.102/2010
6. Misc.31/2020
7. R.A.43/2021

AWAIT NOTICE

8. R.A.272/2020

OBJECTION

9. Misc.59/2020
- 10.Misc.27/2021
- 11.Misc.34/2021

Jayp
15.7.2021
Prl.District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF I ADDITIONAL DISTRICT AND SESSIONS JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU

Cause list dated 16.07.2021

(As per modified SOP dated 08.07.2021

| <u>MORNING SESSION</u> | <u>AFTERNOON SESSION</u> |
|-------------------------------|---------------------------------|
| 1. LAC 50/2019 | 1. R.A. 76/2018 |
| 2. I.D. 79/2017 | 2. LAC 55/2019 |
| 3. IDC 33/2019 | 3. R.A. 109/2020 |
| 4. IDC 34/2019 | 4. Misc. 30/2021 |
| 5. IDC 12/2020 | 5. AA 11/2021 |
| 6. IDC 1/2021 | 6. M.A. 60/2021 |
| 7. IDC 2/2021 | 7. I.D. 20/2018 |
| 8. IDC 3/2021 | 8. I.D. 21/2018 |
| 9. IDC 4/2021 | 9. R.A. 113/2020 |
| 10. IDC 5/2021 | 10. Crl.R.P. 49/2017 |
| 11. IDC 6/2021 | 11. Crl.R.P. 30/2018 |
| 12. R.A. 19/2005 | 12. Crl.R.P. 77/2019 |
| 13. R.A. 31/2016 | 13. Crl.A. 76/2017 |
| 14. R.A. 115/2020 | 14. Crl.Misc. 1196/2019 |
| 15. Misc. 49/2018 | 15. Spl.C. 69/2015 |
| 16. S.C. 98/2014 | 16. Spl.C. 70/2015 |
| 17. S.C. 107/2021 | 17. S.C. 34/2017 |
| 18. S.C. 62/2016 | 18. S.C. 21/2020 |
| 19. S.C. 297/2019 | 19. Spl.C. 513/2020 |
| 20. S.C. 123/2021 | 20. Spl.C. 130/2015 |
| 21. S.C. 303/2019 | 21. Crl.Misc. 1058/2021 |
| | 22. Crl.Misc. 1059/2021 |

I Addl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 16-07-2021**

| MORNING SESSION | |
|--|--|
| CIVIL CASES | CRIMINAL CASES |
| <p align="center"><u>STEPS</u></p> <p>1. MISC.42/2020 2. R.A.264/2020</p> <p align="center"><u>EVIDENCE</u></p> <p>3. M.C.67/2020 4. M.C.40/2020</p> <p align="center"><u>CROSS EXAMINATION OF P.W.</u></p> <p>5. M.C.149/2020</p> | <p align="center"><u>EVIDENCE</u></p> <p>1. SC.201/2011 2. SC.196/2013 3. SC.190/2014 4. SC.76/2019 5. SC.172/2019 6. SC.6/2020</p> <p align="center"><u>SUMMONS</u></p> <p>7. SC.59/2021 8. SC.60/2021</p> <p align="center"><u>APPEARANCE OF PARTY</u></p> <p>9. CRL.R.P.23/2018</p> <p align="center"><u>APPEARANCE OF ACCUSED</u></p> <p>10. SC.65/2021</p> <p align="center"><u>CHARGE</u></p> <p>11. SC.43/2021</p> <p align="center"><u>HBC</u></p> <p>12. SC.169/2020 13. SC.57/2021</p> <p align="center"><u>FDT</u></p> <p>14. SC.277/2018 15. SC.94/2019</p> |
| AFTERNOON SESSION | |
| CIVIL CASES | CRIMINAL CASES |
| <p align="center"><u>ARGUMENTS</u></p> <p>6. R.A.97/2018 7. R.A.101/2018 8. R.A.78/2019 9. R.A.159/2019 10. R.A.277/2020</p> <p align="center"><u>AWAIT NOTICE</u></p> <p>11. M.C.8/2020</p> <p align="center"><u>OBJECTIONS</u></p> <p>12. M.A.46/2021</p> | <p align="center"><u>RE-ISSUE</u></p> <p>16. SC.268/2018</p> <p align="center"><u>PRODUCTION OF ACCUSED</u></p> <p>17. SC.116/2021 18. SC.128/2021 19. SC.133/2021</p> <p align="center"><u>FDT</u></p> <p>20. SC.68/2020 21. SC.93/2020 22. SC.138/2020 23. SC.144/2020 24. SC.161/2020</p> <p align="center"><u>OBJECTIONS.</u></p> <p>25. CRL.MISC.1076/2021 26. CRL.MISC.1084/2021</p> <p align="center"><u>ORDERS</u></p> <p>27. CRL.MISC.1061/2021 28. CRL.MISC.1062/2021</p> |

(CHENNAPPA GOUDA)

VI Additional District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

(Handwritten Signature)
15/7/2021

**IN THE COURT OF G.S.PRASEELA KUMARI
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 16.07.2021**

| <u>MORNING SESSIONS:</u> | <u>AFTERNOON SESSIONS</u> |
|---|--|
| <p><u>Appearance of Party:</u> 1) M.V.C. 471/2014</p> <p><u>Arguments:</u> 2) R.A. 105/2014 3) M.A. 41/2015 4) M.A. 26/2016 5) R.A. 1/2017 6) R.A. 23/2017 7) R.A. 25/2017 8) R.A. 49/2017 9) R.A. 81/2019 10) P & SC 8/2021</p> <p><u>Evidence:</u> 11) SC 102/2013 12) SC 18/2014 13) SC 205/2014 14) SC 175/2015 15) SC 146/2017 16) M.C. 255/2020</p> <p><u>Cross Examination of R.W.:</u> 17) M.A. 22/2013 18) M.C. 258/2020</p> <p><u>Further Evidence:</u> 19) M.C. 21/2020</p> <p><u>Compliance:</u> 20) M.C. 26/2020</p> | <p><u>Further Arguments:</u> 21) M.A. 18/2017</p> <p><u>Steps:</u> 22) M.V.C. 268/2015 23) EX 68/2019 24) M.A. 52/2019</p> <p><u>Amendment:</u> 25) P & SC 1/2021</p> <p><u>Objection:</u> 26) M.V.C. 45/2020</p> <p><u>To hear:</u> 27) R.A. 63/2016 28) M.A. 55/2016 29) M.A. 6/2017 30) R.A. 64/2017 31) M.C. 194/2020</p> <p><u>Arguments:</u> 32) SC 305/2013 33) CrI.A. 73/2018 34) SC 306/2019</p> <p><u>Steps:</u> 35) CrI.R.P. 121/2018 36) CrI.A. 39/2020</p> <p><u>To hear:</u> 37) SC 239/2014 38) CrI.R.P. 55/2016 39) CrI.Misc. 1017/2021</p> <p><u>Objection:</u> 40) SC 30/2015 41) CrI.Misc. 1073/2021 42) CrI.Misc. 1077/2021 43) CrI.Misc. 1078/2021</p> <p><u>Order:</u> 44) SC 117/2021</p> |

Sd/-

VII Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT,
BENGALURU RURAL DISTRICT, BENGALURU OF 16.07.2021**

MORNING SESSION

AFTERNOON SESSION

| STEPS | | | EVIDENCE | | | OBJECTION | | |
|--------------|------------------|-----------------|-----------------|---------------|----------|------------------|--------|-----------------|
| 1 | EX | 42/2016 | 11 | SC | 36/2018 | 1 | CrI.M. | 1085/2021 |
| 2 | RA | 155/2016 | 12 | SC | 86/2018 | | | |
| 3 | RA | 73/2018 | 13 | SC | 181/2018 | | | ORDER |
| 4 | RA | 173/2018 | 14 | SC | 189/2018 | 2 | CrI.M. | 1044/2021 |
| 5 | RA | 145/2019 | 15 | SC | 281/2018 | 3 | CrI.M. | 1053/2021 |
| | | | 16 | SC | 332/2018 | 4 | CrI.M. | 1064/2021 |
| | | | 17 | SC | 17/2020 | | | |
| | | EVIDENCE | | | | | | JUDGMENT |
| 6 | MC | 202/2020 | | | | 5 | SC | 167/2015 |
| 7 | MC | 213/2020 | | CHARGE | | 6 | SC | 9/2017 |
| | | | 18 | SC | 198/2018 | | | |
| | | | 19 | SC | 248/2019 | | | |
| | ARGUMENTS | | 20 | SC | 11/2020 | | | |
| 8 | RA | 22/2014 | | | | | | |
| 9 | RA | 282/2020 | | | | | | |
| | | | | HBC | | | | |
| | | | 21 | SC | 130/2021 | | | |
| | AWAIT LCR | | | | | | | |
| 10 | RA | 213/2013 | | | | | | |

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 16-07-2021.

| <u>Morning Session</u> | |
|---------------------------------|------------------------|
| <u>Civil</u> | <u>Criminal</u> |
| 1. RA 162/2018 | 14. CrI.A.61/2018 |
| 2. Misc.143/2014 | 15. CrI.A.110/2019 |
| 3. RA 99/2016 | 16. CrI.A.21/2020 |
| 4. RA 103/2016 | 17. SC 27/2021 |
| 5. RA 51/2017 | 18. Spl.C.69/2020 |
| 6. RA 148/2018 | 19. SC 226/2019 |
| 7. RA 146/2018 | 20. SC 13/2017 |
| 8. RA 130/2019 | |
| 9. P & SC 2/2021 | |
| 10. RA 52/2016 | |
| 11. RA 199/2016 | |
| 12. P & SC 2/2020 | |
| 13. G & WC 8/2020 | |
| <u>Afternoon Session</u> | |
| <u>Civil</u> | <u>Criminal</u> |
| 1. EX4/2018 | 7. CrI.A.6/2020 |
| 2. RA 54/2019 | 8. CrI.Misc.869/2021 |
| 3. RA 93/2019 | 9. CrI.Misc.1029/2021 |
| 4. P & SC 21/2021 | |
| 5. RA 6/2020 | |
| 6. RA 212/2016 | |

Date : 15-07-2021.
Place : Bengaluru.

IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.


CAUSE LIST OF THE COURT OF SRI BASAVARAJ
CHENGTI
HON'BLE X ADDL. DISTRICT AND SESSIONS JUDGE
BENGALURU RURAL DISTRICT, BENGALURU
(DEDICATED COMMERCIAL COURT)

MORNING SESSION DATED : 16.07.2021

MORNING SESSION

AFTERNOON SESSION

| Sl No. | Case No | Stage | Sl No. | Case No | Stage |
|--------|----------------------|-----------|--------|-----------------|-----------------|
| 1 | Com OS 53/2020 | Evidence | 1 | Com OS 553/2021 | Hearing |
| 2 | Com OS 174/2020 | Evidence | 2 | Com AA 17/2021 | Hearing |
| 3 | Com OS 269/2020 | Evidence | 3 | Com OS 916/2021 | Hearing |
| 4 | Com OS 310/2020 | Evidence | 4 | Com OS 97/2020 | Steps |
| 5 | Com OS 24/2020 | Evidence | 5 | Com OS 25/2021 | Steps |
| 6 | Com OS 53/2021 | Evidence | 6 | Com OS 282/2021 | Steps |
| 7 | Com OS 129/2021 | Evidence | 7 | Com OS 507/2021 | Steps |
| 8 | Com OS 239/2021 | Evidence | 8 | Com OS 859/2021 | Steps |
| 9 | Com OS 262/2021 | Evidence | 9 | Com OS 863/2021 | Steps |
| 10 | Com OS 285/2021 | Evidence | 10 | Com OS 899/2021 | Steps |
| 11 | Com OS 505/2021 | Evidence | 11 | Com OS 903/2021 | Steps |
| 12 | Com OS 602/2021 | Evidence | 12 | Com OS 958/2021 | Steps |
| 13 | Com OS 826/2021 | Evidence | 13 | Com OS 959/2021 | Steps |
| 14 | Com Misc 245/2021 | Evidence | 14 | Com OS 377/2020 | SS to defendant |
| 15 | Com AS 49/2021 | Arguments | 15 | Com OS 850/2021 | SS to defendant |
| 16 | Com AS 54/2021 | Arguments | 16 | Com OS 938/2021 | SS to defendant |
| 17 | Com AP 27/2021 | Arguments | 17 | Com OS 30/2020 | Await Notice |
| 18 | Com OS 139/2020 | Hearing | 18 | Com OS 246/2021 | Await Notice |
| 19 | Com AA 1/2021 | Hearing | 19 | Com OS 746/2021 | Await Notice |
| 20 | Com OS 343/2021 | Hearing | 20 | Com OS 875/2021 | Await Notice |
| | | | 21 | Com OS 636/2021 | Judgment |


X Addl. District and Sessions Judge,
BRD, Bengaluru

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.

2. Matters posted for evidence will be taken up through VC, at request of concerned parties/Advocates.

<https://meet.jit.si/10adjrural>

Case called out.
Counsel absent.
For steps by 26.07.2021.

X ADJ, BRD, Bengaluru

04.08.2021

Pt : MK
For steps

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL

In the Court of T.C. SRIKANTH

**ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I (SPECIAL COURT FOR TRIAL OF CASES
FILED UNDER POCSO ACT)**

Cause List Dated 16-07-2021

| Case Type | Case No./Year | Sub Stage | Advocate |
|---|----------------------|------------------|---------------------|
| <u>Evidnce</u> | | | |
| 1) SPL.C | 46/2014 | | |
| 2) SPL.C | 149/2015 | | |
| 3) SPL.C | 207/2015 | | |
| 4) SPL.C | 194/2019 | | A |
| 5) SPL.C | 358/2020 | | A |
| <u>Charge</u> | | | |
| 6) SPL.C | 142/2020 | | A |
| <u>Await report</u> | | | |
| 7) SPL.C | 175/2015 | | |
| <u>FDT</u> | | | |
| 8) SPL.C | 43/2018 | | Sri. VNR |
| <u>Nbw to Accused and Notice to sureties</u> | | | |
| 9) SPL.C | 72/2014 | | |
| 10) SPL.C | 58/2015 | | |
| 11) SPL.C | 204/2015 | | |
| 12) SPL.C | 26/2016 | | |
| 13) SPL.C | 60/2016 | | |
| 14) SPL.C | 138/2016 | | |
| 15) SPL.C | 357/2018 | | A |
| 16) SPL.C | 468/2018 | | A |
| 17) SPL.C | 609/2018 | | A |
| 18) SPL.C | 53/2019 | | A |
| 19) SPL.C | 155/2019 | | A |
| 20) SPL.C | 184/2019 | | A Sri. Karthik K |
| 21) SPL.C | 305/2019 | | A |
| 22) SPL.C | 349/2019 | | A |
| 23) SPL.C | 192/2020 | | A |
| 24) SPL.C | 208/2020 | | A |
| 25) SPL.C | 332/2020 | | A |
| 26) SPL.C | 341/2020 | | A |

27) SPL.C

345/2020

A

28) SPL.C

510/2020

A